Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

APPEAL No. 108 of 2013

Dated: 12th September, 2013

In the matter of:

Gujarat Energy Transmission Corp. Ltd.Appellant(s)

Versus

G.E.R.C & Ors. ...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **25.09.2013**.

COURT MASTER